

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

8. IA(I.B.C)/2275(MB)2024
IN
C.P. (IB)/2119(MB)2019

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **14.05.2024**

Name of the Party: Vedanth.com Worldwide Limited
VS
Karthik Alloys Limited

Section 9, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. T. N. Chandrassekar, Ld. Counsel for the Applicant present through virtual mode.
IA(I.B.C)/2275(MB)2024
2. The Registry as well as Application is directed to issue notice to the Respondent(s) intimating the next date of hearing and to place on record the tracking report alongwith notice before the next date of hearing.
3. Post this matter on **15.07.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)